

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. 1329
TO BE ANSWERED ON 25.07.2016

DILUTION OF FOREST RIGHT ACT

1329. SHRI BHOLA SINGH:
SHRI JYOTIRADITYA M. SCINDIA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government proposes to dilute the forestrights Act (FRA) 2006 and if so, the details thereof;
- (b) the details of changes the Government proposes to make in the said Act along with the reasons therefor ;
- (c) whether strong protests by Tribal communities from various States including Maharashtra have been received by the Government against the said move;
- (d) if so, the details thereof; and
- (e) the steps taken/being taken by the Government including discussions with the tribal leaders to resolve/settle the matter amicably?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH SUMANBHAI BHABHOR)

(a) No, Madam.

(b) to (e) Do not arise in view of reply to part (a) above.
